

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/326/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : INTEGRATE PMC INDIA PVT LTD**  
**NAME OF THE RESPONDENT(S) : SABARI REALTORS PVT LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both the parties. Put up on 16.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)